

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-111/2012/8440/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Raktim Duarah,  
District & Sessions Judge,  
Nagaon.

Dated Guwahati, the <sup>th</sup> 27 September, 2022.

Sub:- **Station leave permission.**

Ref:- Your letter No. DJN/7581 Dated the 22.09.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the evening of 23.09.2022 till the morning of 26.09.2022.** Further, the Addl. Sessions Judge cum Special Judge, POCSO, Nagaon in her absence, the next senior most Judicial officer will remain in charge of your Court and office.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-111/2012/8841/A, dated , 27-09-2022**

Copy to:

1. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**